

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(17) C.P. No.1618/I&BC/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 26.03.2018

NAME OF THE PARTIES : Stanchion Designs Pvt. Ltd.
V/s
Panoramic Universal Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code.

ORDER

1. The Learned Counsel from both the sides are present.
2. Although vide an Undertaking as noted in para 2 of the Order dated 27.02.2018 that the efforts shall be made to make the payment at the earliest possible time. No amount has been paid by the Respondent so far.
3. Directed to pay an amount of Rupees Five Lakhs out of the outstanding debt by 13.04.2018.
4. To revert back on the final terms of settlement to be executed amongst the rival parties the matter is adjourned to **25.04.2018**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

26.03.2018.

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